

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.10.2022 (TUESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 130 of 2021	Manish Padwal Gopal Vs. Registrar of Companies, Mumbai	Harsh Kesharia	Kamalkant Jha
2.	Comp. App. (AT) No. 64 of 2022	Trivir Blessing Developers Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Divesh Goyal	
3.	Comp. App. (AT) No. 94 of 2022	Tirupati Assets Pvt. Ltd. & Ors. Vs. Toorsa Tea Company Pvt. Ltd. & Ors.	Pranaya Goyal	Aaditya Vijaykumar

For Hearing

4.	Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021 (PH)	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	Ashish Choudhury	Ramesh Thakkar-R2 Kumar Anurag Singh-R2, R3 & R5 Chetan Kapadia-R4
5.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A No. 2382 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis Anmol Bartaria Vibhav Krishn
6.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Abhay K Das Shubham Shalini-R1 Akash Sharma-R2 A.K. Srivastava-R3 Krishna Dev-R4
7.	Comp. App. (AT) No. 109 of 2020 & I.A. No. 2528 of 2021	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1

8.	Comp. App. (AT) No. 82 of 2022	Sheshmal Bhatia Vs. Shashikant Gangar & Ors. With	Harsh Kesharia	Anup Jain Khushboo S. Rajani- R2 Shaym Kapadia-R3 Anshul Rai-R4
9.	Comp. App. (AT) No. 83 of 2022	Arvind Manubhai Mehta Vs. Shashikant Gangar & Ors.	Pankaj Bathiya	Anoshak Davar Khushboo S. Rajani- R2 Hersh Keshria-R3 Anshul Rai-R4

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 228 of 2022 (PH)	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	Adarsh Kr. Tiwari	Farrukh Khan Attendra Singh-R1
11.	Comp. App. (AT) (Ins) No. 296 of 2022 (PH)	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd.	Manish Kr. Choudhury	Akshat Khare

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**